



Government of India
Ministry of Finance
Department of Revenue
Income Tax Department
List of defaulters of Income Tax/Corporate Tax

(Defaulters are advised to pay tax arrears immediately)

Sl. No.	NAME	DATE OF BIRTH / DATE OF INCORPORATION	FATHER'S/ DIRECTOR'S & PARTNER'S NAME (in case of firm, company, AOP etc. the partners of the firm, directors, managing agents, secretaries and treasurers, or managers of the company, or the members of the AOP, etc.)	PAN	LAST KNOWN ADDRESS	LAST KNOWN SOURCE OF INCOME	AMOUNT OF TAX ARREAR (Rs. In crore)	ASSESSMENT YEAR(S)	CATEGORY OF ASSESSEE (i.e. Not traceable, No/Inadequate Assets for Recovery etc.)	INCOME TAX AUTHORITY TO WHOM INFORMATION MAY BE PROVIDED (i.e. concerned Pr. Chief Commissioner of Income Tax/Chief Commissioner of Income Tax)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	INDRAVARDAN V DARBAR	15.02.1950	FATHER'S NAME: - VITHALBHAJ DARBAR	AGIPD2558A	1. 1346, PIPLANI POLE ASTODIA RANGATI, KAPAD BAZAR, AHMEDABAD 2. 1346/B, SHAYAMALA'S POLE, ASTODIYA, AHMEDABAD.	CAPITAL GAINS/ TRADING IN SHARE	27.81	1986-87, 1987-88, 1988-89, 1990-91 TO 1996-97	No Assets / Inadequate Assets	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009
2	DEVENDRA KANTILAL SHAH	01.01.1950	FATHER'S NAME: - KANTILAL SHAH	AUIPS5659P	6, RAJRATNA SOCIETY CHANDRA NAGAR, PALDI AHMEDABAD	CAPITAL GAINS	25.13	1992-93, 1993-94, 1995-96 & 1996-97	No Assets / Inadequate Assets	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009
3	RAJNIKANT M DESAI	NOT PROVIDED	FATHER'S NAME:- MANUBHAI DESAI	NO PAN	PROP OF M/S MANUBHAI RAJNIKANT SHROFF, 101, BUSINESS CENTRE, PATHARKUVA, AHMEDABAD	ANGADIA PRODUCTION AND DISTRIBUTION OF FILMS AND INCOME FROM PROPERTY	13.08	1980-81 TO 1986-87	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009
4	DHARNENDRA INDUSTRIES LTD.	07.11.1986	DIRECTOR'S NAME: - 1. DHARNENDRA B. GANDHI 2. NAVINCHANDRA B. GANDHI 3. BHUPENDRA B GANDHI 4. BABULAL GANDHI	AAACD4124F	2ND FLOOR, CHAKRAVORTY COMPLEX, Nr. VIJAY CHAR RASTA, NAVRANGPURA AHMEDABAD-380009	BUSINESS	28.80	BLOCK ASSTT 1990-91, 1992-93 TO 1994-95, 1996-97 TO 1999-2000	No. Assets/ INADEQUATE ASSETS	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009

5	GIRISH PRABHU DAS RUPAREL	19.07.1962	FATHER'S NAME PRABHUDAS JUTHALAL RUPAREL	ACQPR1097N	1. 5, SHEFALI SHOPPING CENTRE, PALDI, AHMEDABAD 2. A/6, NASEEB APARTMENT, NEAR RAJ NAGAR, CLUB, E/B AHMEDABAD-380006	NOT PROVIDED	27.09	BLOCK PERIOD 01.04.1985 TO 31.03.1995 & 01.04.1995 TO 26.09.1995	No. Assets/ Inadequate Assets	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009
6	GUJARAT PIPES LTD.	12.05.1993	1.PRAVIN C. SHAH, DIRECTOR 2. MANISH G. SHAH, DIRECTOR (FINANCIAL CONSULTANT) 3. PRAVIN B. SHAH, DIRECTOR(COMPANY EXECUTIVE) 4. SUBHASHBHAI S. SHAH, DIRECTOR 5. Dr. ASHOK N. KAKKAD, DIRECTOR, (MEDICAL PRACTITIONER) 6. Dr. YATIN V. PATEL, DIRECTOR (SURGEON) 7. SATISH J. KOTHARI, DIRECTOR 8. SHARADKUMAR N. RAVAL, DIRECTOR	AAECG4247J	1. 5, SHEFALI SHOPPING CENTRE, PALDI, AHMEDABAD 2. A/6, NASEEB APARTMENT, NEAR RAJ NAGAR, CLUB, E/B AHMEDABAD-380006	THE COMPNAY IS A PAPER COMPANY WITHOUT ANY ASSETS	12.44	BLOCK PERIOD 12.05.1993 TO 26.09.1995	No. Assets/ Inadequate Assets	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009
7	CYRIL RONALD RODRIGUES	18.03.1964	FATHER'S NAME: - EDWIN RODRIGUES	NO PAN	ABC VILLA, BALIKASHRAM ROAD, KANKANADY, MANGALORE, KARNATAKA	REAL ESTATE	12.04	BLOCK PERIOD 01.04.1987 TO 24.09.1997	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax Central Revenue Building, No. 1, Queen's Road, Bangaluru-560001
8	UNITED CREDIT & INVESTMENTS	01.08.1989	PARTNER'S NAME: - 1. CYRIL RONALD RODRIGUES. 2. PAUL NOEL RODRIGUES. 3. MARCEL RAYMOND PETER RODRIGUES. 4. ANTONY THOMAS RODRIGUES. 5. STANLEY GREGORY RODRIGUES.	NO PAN	RAJ COMPLEX, BIKARNAKATTA, MANGALORE, KARNATAKA	BUSINESS INCOME	10.75	BLOCK PERIOD 01.04.1987 TO 24.09.1997	Assessee Not Traceable & No Assets/Inadequate Assets	Pr. Chief Commissioner of Income Tax Central Revenue Building, No. 1, Queen's Road, Bangaluru-560001
9	TOTEM INFRASTRUCTURE LTD.	07.11.1997	DIRECTOR'S NAME: - 1. ABHIJIT ASHIT ROY 2. T. KAVITHA. 3. T SALALTIH	AABCK7020Q	6, TOTEM HOUSE, DWARKAPURI COLONY, PANJAGUTTA, HYDERABAD	CONTRACTORS	401.64	2006-07 TO 2011-12	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
10	ROYAL FABRICS PVT. LTD	01.01.2001	DIRECTOR'S NAME: - ZAKKI ABDUL HASSAN	AABCR7852F	17-3-516, SHOUKAT MANSION, YAKUTPURA, HYDERABAD.	INCOME FROM BUSINESS	158.94	2001-02, 2002-03 & 2003-04	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
11	KRUSHI VENKATESWARA RAO	01.03.1967	FATHER'S NAME: - K JAYASIMHA	AAJPR2889C	6-3-249/4/6, FLAT NO. 305,DHANUNJAYA TOWERS, ROAD NO.1 BANJARA HILLS, HYDERABAD	BANKING SERVICES, SHARE BUSINESS & CAPITAL GAINS	49.20	2000-01 BLOCK PERIOD 1991-92 TO 2000-01 & FROM 01.04.2000 TO 04.01.2001	Assessee Not Traceable & No Assets/Inadequate Assets	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
12	GENEX TECHNOLOGIES PVT. LTD.	29.03.2008	DIRECTOR'S NAME: - 1. KANUMURI VENKATA SUBBA RAJU	AADCG1566D	501, SRISHTI TOWERS MADHAPUR, HYDERABAD	SOFTWARE	47.04	2010-11 TO 2011-12	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
13	KHAN GARMENTS	01.11.2000	NOT AVAILABLE	AAEFK0425B	16-4-696, AKBAR BAGH CHANCHALGUDA, HYDERABAD	CLOTH BUSINESS	46.56	2001-02 TO 2003-04	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004

14	NANO EXCEL ENTERPRISES PVT. LTD.	12.07.2007	DIRECTOR'S NAME : - 1. HARISH BABU MADDINENI 2. CHINNA RAO SVAYAMVARAPU	AACCN5440N	H NO.145/C, GF OPP SAIBABA TEMPLE, VENGAL RAO NAGAR, HYDERABAD.	BUSINESS INCOME	37.48	2010-11	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
15	BIJAPURAM MUKUND RAO	10.05.1962	FATHER'S NAME: - BALWANTH RAO BIJAPURAM	AGVPB4456E	2-15, CHILKUR VILLAGE, RANGA REDDY DIST. HYDERABAD	REAL ESTATE BROKER	28.10	2008-09	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
16	TAKSHEEL SOLUTIONS LTD.	20.08.2003	DIRECTOR'S NAME: - 1. K. RAMASWAMY 2. K. PAVAN KUMAR 3. S. NARENDER 4. B. RAVIKUMAR	AAACI7325P	8-2-501/1/AG IInd FLOOR, UMA AISWARIYA HOUSE, ROAD NO. 7 BANJARA HILLS HYDERABAD	SOFTWARE DEVELOPMENT	27.35	2008-09 & 2011-12	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
17	GVS INFRA AND INDUSTRIES PVT LTD.	30.06.2000	DIRECTOR'S NAME: - 1. GUNDLURI SRINIVAS 2. GUNDLURI BHARATHI DEVI	AAHCS4062J	89, SHAKTI NAGAR, MASAB TANK, HYDERABAD	INFRASTRUCTURE	24.36	2004-05 AND 2008-09 TO 2010-11	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
18	KRR INFRA PROJECTS PVT. LTD.	14.08.2009	DIRECTOR 1. K. RAGHAVA REDDY 2. K. ANIL REDDY 3. K. RAJANI	AADCK8254A / HYDK04836G	204, MERIDIAN PLAZA, AMEERPET, HYDERABAD	INFRASTRUCTURE WORKS, MINING AND UNDER GROUND DRAINAGE WORKS	17.88	2011-12 AND 2012-13	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
19	ZAKKI ABDUL HASSAN KHAN	09.07.1958	FATHER'S NAME MOHD. SHABBIR HASAN KHAN	AEYPM9217R	17-2-870/43/A/1, SHOUKAT MANSION MADANNAPETA, HYDERABAD	ASSESSMENT WAS COMPLETED U/S 144 R.W.S. 153 OF IT ACT.	13.73	2001-02, 2002-03 AND 2003-04	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
20	RANKLIN SOLUTIONS LTD.	20.03.2001	DIRECTOR: - 1. MJVVD PRAKASH, 2. M. JYOTHSNA LAKSHMI 3. P VENKATESWARA RAO, 4. MNV SATYANARANYANA, 5. MAMIDI SATISH KUMAR	AABCR6000R	F NO. 204, 2ND FLOOR, DHURVATARA APARTMENT, BESIDE MEDINOVA COMPLEX, SOMAJIGUDA, HYDERABAD-500082	NOT PROVIDED	12.14	2006-07 TO 2011-12	SELF ASSESSMENT TAX OUTSTANDING FOR MORE THAN 6 MONTHS	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
21	MDL TECHNOLOGIES PVT. LTD.	11.08.2006	DIRECTOR 1. PRADEEP THOMAS 2. MICHAL GRINALDY	AAECM8753D	BLOCK-B, 2nd FLOOR, SDF-II, DUVVADAA, VISAKHAPATNAM	MANUFACTURE AND SUPPLY OF LOW VOLTAGE ELECTRICAL TRANSFORMER AND POWER SUPPLY UNIT	11.62	2008-09 AND 2009-10	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
22	INTERNATIONAL BUSINESS AND SERVICES NEEDS INDIA PVT. LTD.	26.10.2006	DIRECTOR'S NAME: - 1. RAVI KUMAR DARBA 2. GEETHA DARBA	AABCI5907L	8-2-293/82/811, PLOT NO. 811, NATH NIWAS, ROAD NO. 41, JUBILEE HILLS, HYDERABAD	RENDERING SERVICES	11.00	2008-09 & 2009-10	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
23	ORO TRADE NETWORK INDIA LTD.	12.03.2008	DIRECTOR'S NAME:- 1. MAHENDRA SHARMA 2. SANDHYA SHARMA 3. SATYENDRA SHARMA	AABCO0266E	16, MANAV ASHRAM, GOPALPURA BYEPASS, JAIPUR	NETWORK MARKETING	14.90	2008-09 TO 2010-11	Assessee Not Traceable	Director General of Income Tax(Inv.) New Central Revenue Building, Statue Circle Bhagwan Dass Road, Jaipur-302001

24	HOME TRADE LTD	27.05.1993	DIRECTOR'S NAME: - SANJAY AGARWAL	AABFH8408A	143, MITTAL COURT A WING, NARIMAN POINT, MUMBAI-21	INCOME FROM BUSINESS & PROFESSION	72.18	1997-98, 98-99, 00-01, 01-02, 02-03, 98-99, 00-01	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 3 rd Floor, Aayakar Bhawan, Maharishi Karve Road, Mumbai-400020
25	TUSHAR MUGATLAL SHAH	15.07.1948	FATHER'S NAME: - MUGATLAL TRIBHUVANDAS SHAH	AMRPS6208F	37-11 ANANDYATRI SECTOR 18, KOPARKHAIRANE, NAVI MUMBAI-400701	COMMISSION AGENT	32.89	1989-90 TO 1991-92	Assessee Not Traceable & No Assets/Inadequate Assets	Pr. Chief Commissioner of Income Tax 3 rd Floor, Aayakar Bhawan, Maharishi Karve Road, Mumbai-400020
26	BHARAT S. KHONA	NOT PROVIDED	FATHER'S NAME: - S. KHONA	GIR NO - WD17 /465-B(9)	OFF. ADDRESS: BEAUMON CHAMBERS, 27/33, 2ND FLOOR, N.M. ROAD, FORT, MUMBAI-400023, RESIDENTIAL ADD.: 19, FULGADO APT. NEAR SHIV SENA BHAVAN, DADAR(w), BOMBAY. LAST KNOWN ADD. 9, DALAL STREET, EXAMINER PRESS BUILDING, GROUND FLOOR, FORT MUMBAI-400023	INCOME FROM BUSINESS	21.29	1984-85, 1986-87, 1987-88, 1988-89, 1990-91, 1993-94, 1994-95 & 1995-96	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 3 rd Floor, Aayakar Bhawan, Maharishi Karve Road, Mumbai-400020
27	PAMIS TEX PVT. LTD.	04.01.1988	DIRECTOR'S NAME: - 1. BHARATKUMAR BHOGILAL 2. BHOGILAL HARIBHAI PATEL 3. RAGINIBEN BHARATKUMAR PATEL 4. VIRBALABEN BHOGILAL PATEL 5. DINESHCHANDRA KALI DAS PATEL 6. JAIMINIBEN DINESH CHANDRA PATEL	AAACP6054C	SHOP NO. 3, 360 JAY LAXMI BLDG, PP RAMDEVI POST OFFICE, KALBADEVI, MUMBAI-400002. PLOT NO. 148, R NO. 4043, VALLABH BAUGH CROSS LANE, NEAR SAI BABA TEMPLE, GHATKOPAR(E), MUMBAI-400075.	MANUFACTURING OF PALLY YARN	16.25	1997-98, 98-99, 02-03, 03-04, 04-05, 2009-10	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 3 rd Floor, Aayakar Bhawan, Maharishi Karve Road, Mumbai-400020
28	REETINDER SIDHU	08.11.1954	FATHER'S NAME: - GURCHARAN SINGH	AQQPS6611R	H. No.-549, SECTOR-10, CHANDIGARH	NOT PROVIDED	10.38	2002-03	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax C. R. Building, Himalaya Marg, Sector - 17, E, Chandigarh-160017
29	PATHEJA BROS. FORGINGS & AUTO PARTS MFG. CO. LTD.	20.01.1968	1. MAN SINGH PATHEJA: CMD 2. M. SUDHENDRANATH : NOMINEE DIRECTOR 3. C. L. GHALSARI : NOMINEE DIRECTOR 4. G. S. PATHEJA :DIRECTOR 5. N. C. SHAHANE : DIRECTOR 6. P. S. PATHEJA: DIRECTOR 7. V. S. PATHEJA :JOINT MANAGING DIRECTOR	AABCP6250H	20, MIDC BHOSARI, PUNE	MACHINE PARTS	224.05	1994-95 TO1998-99	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 226, Aayakar Bhawan, 12, Sadhu Vaswani Chowk, Pune-411001

30	GOPAL KRISHNAJI DHARNE [Late] Legal Heir : Atul Gopal Dharne (Son).	31.05.1933	FATHER'S NAME:- KRISHNAJI GANESH DHARNE	AGNPD9373L	SHIRISH DUPLEX, FLAT NO. 2&2A, GALI NO.11, PRABHAT ROAD, ERANDAWANE, PUNE-411004	PROFESSIONAL INCOME	38.31	BLOCK PERIOD 1990-91 TO 2000-01	Assessee Not Traceable & No Assets/Inadequate Assets	Pr. Chief Commissioner of Income Tax 226, Aayakar Bhawan, 12, Sadhu Vaswani Chowk, Pune-411001
31	PATHEJA BROS FORGINGS & STAMPINGS LTD.	NA	DIRECTOR'S NAME: - MR. G. S. PATHEJA	NO PAN	PLOT NO 2737/1 & 2786/1 CHAKAN TELEGAON ROAD CHAKAN, PUNE-410501	MACHINE PARTS	36.40	1993-94 TO 1998-99	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 226, Aayakar Bhawan, 12, Sadhu Vaswani Chowk, Pune-411001

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Pr. Director General of Income Tax(Admn.)
New Delhi



सत्यमेव जयते

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	BLUE INFORMATION TECHNOLOGY LTD.	19.06.1992	DIRECTORS: - 1. PURI DILIPKUMAR 2. JHAVERI D. SEEMA 3. TRIVEDI A. MILAN	AABCB8718J	SALAPOSE RAOD, NEAR GPO, AHMEDABAD-380001	NOT PROVIDED	75.11	1995-96, 96-97, 97-98 & 1999-00	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009
2	LAXMINARAYAN T. THAKKAR (HUF)	NOT PROVIDED	HUF	AAAHT3674D	64A, TULSIBAUG SOC., NR. BALVATIKA MANINAGAR, AHMEDABAD.	SHROFF INCOME	12.49	BLOCK PERIOD FROM 01.04.1987 TO 01.08.1996	No Assets	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009
3	JUPITOR BUSINESS LIMITED	01.02.1996	DIRECTORS: - 1. PRATIK SHAH 2. AMIT N. PATEL 3. ANINDOO BANERJI	AABCJ1178J	4 TH FLOOR, A WING, MARDIA PLAZA, C. G. ROAD, AHMEDABAD	BUSINESS	21.31	2006-07 & 2008-09	No Assets	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009
4	HIRAK BIOTECH LTD.	25.01.2005	DIRECTOR: - 1. PRATIK R. SHAH 2. NIKETA B DAVE	AABCH5421N	A WING 4 TH FLOOR, MARDIA PLAZA, C.G. ROAD, AHMEDABAD	BUSINESS	18.54	2006-07 & 2008-09	No Assets	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009
5	ICON BIO PHARMA & HEALTH CARE LIMITED [Formerly known as moon drugs limited]	07.01.1994	DIRECTORS: - 1. SEEMA SARIN CHAUDHARY, 2. BHUPESH R. GURJAR 3. SARIN K. CHAUDHARY 4. JALPA B. CHAMPANERY	AABC6385Q	1001, 1003 & 1004, 10 TH FLOOR, PARSHWA TOWERS, OPP TEJ MOTORS, NR. RAJPATH CLUB S.G. ROAD, AHMEDABAD.	BUSINESS	17.69	1995-96, 98-99, 99-2000, 2000-01, 2001-02 & 2002-03	Assessee Not Traceable & No Assets	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009

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6	APPLITECH SOLUTIONS LIMITED	12.04.1993	DIRECTOR: - 1. PATEL ANKIT C. 2. PAREKH JAYESH A. 3. PATEL ASIT N. 4. PATEL MANISHBHAI N.	AABCA8332P	701, SHIKHAR NETAJI MARG, NAVRANGPURA, AHMEDABAD-380009	BUSINESS INCOME	27.70	1997-98 TO 2003-04	No Assets / Inadequate Assets for Recovery	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009
7	BANYAN & BERRY ALLOYS LTD.	04.05.2000	DIRECTOR: - 1. ARUNBHAI GISALAL VERMA. 2. GISALAL ARUNBHAI VERMA 3. BABABHAI ISHWARBHAI PATEL 4. BHAILALBHAI BABUBHAI PATEL. 5. VYAS BHAILALBHAI KULINBHAI 6. SUNILKUMAR MASKARA 7. NARAYAN PRASAD TEKRIWAL	AABCB7470R	1006, SAMUDRA ANNEXE, OFF. CG ROAD, NAVRANGPURA, AHMEDABAD.	BUSINESS INCOME	17.48	2006-07 TO 2009-10	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax P.B.No.211, Aayakar Bhawan, Ashram Road, Ahmedabad-380009
8	SOMANI CEMENT CO. LTD. KHARSALIYA	08.08.1983	DIRECTORS: - 1. B. K. MISHRA 2. A. K. SINGH 3. RAJESH P. SOMANI.	AACCS9762N	OPP RAILWAY STATION, AT & PO KHARSALIYA(JEETPUR), TA. KALOL, DIST. PANCHMAHAL, GUJARAT.	CEMENT MANUFACTURING	27.47	1991-92 TO 1998-99	No Assets	Chief Commissioner of Income Tax Aayakar Bhawan, Race Course Circle, Baroda-390007
9	DIGITAL PC TECHNOLOGIES PVT.LTD.	25.07.2005	NA	AACCD4432G	8-2-351/W/3A, NAVODAYA COLONY, ROAD NO.3 BANJARA HILLS, HYDERABAD	NOT AVAILABLE	35.02	2007-08 TO 2009-10	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 10 th Floor, C-Block, I.T. Towers, 10-2-3, A.C. Gaurds, Hyderabad-500004
10	GOLDSUKH TRADE INDIA LTD.	12.12.2008	DIRECTOR: - 1. NARENDRA SINGH 2. MAHENDRA KUMAR NIRWAN. 3. BABLU SHARMA 4. MANVENDRA PRATAP SINGH CHAUHAN.	AADCG3354K	3956, NIRWAN BHAWAN, KGB KA RASTA, JOHRI BAZAR, JAIPUR	MULTILEVEL MARKETING	75.47	2009-10, 2010-11 & 2011-12	Assessee Not Traceable & No Assets/Inadequate Assets for Recovery	Director General of Income Tax(Inv.) New Central Revenue Building, Statue Circle Bhagwan Dass Road, Jaipur-302001
11	VICTOR CREDIT & CONSTRUCTION PVT. LTD.	02.06.1988	DIRECTORS: - 1. PRADEEP SINGH 2. RAJEEV KUMAR	AAACV7753N	13, BONFIELD LANE, 6TH FLOOR, KOLKATA-700001	CONSTRUCTION	13.81	2007-08	No Assets	Pr. Chief Commissioner of Income Tax Aayakar Bhawan, P-7, Chowringhee Square, Kolkata-700069

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Sl. No.	NAME	DATE OF BIRTH / DATE OF INCORPORATION	FATHER'S/ DIRECTOR'S & PARTNER'S NAME (in case of firm, company, AOP etc. the partners of the firm, directors, managing agents, secretaries and treasures, or managers of the company, or the members of the AOP, etc.)	PAN	LAST KNOWN ADDRESS	LAST KNOWN SOURCE OF INCOME	AMOUNT OF TAX ARREAR (Rs. In crore)	ASSESSMENT YEAR(S)	CATEGORY OF ASSESSEE (i.e. Not traceable, No/Inadequate Assets for Recovery etc.)	INCOME TAX AUTHORITY TO WHOM INFORMATION MAY BE PROVIDED (i.e. concerned Pr. Chief Commissioner of Income Tax/Chief Commissioner of Income Tax)
12	NOBLE MERCHANDISE LTD.	NOT PROVIDED	NILESH GANDHI (DIRECTOR)	AAACN1521F	25, KALABHAWAN, MATHEWS ROAD, MUMBAI-04	BUSINESS INCOME	11.93	1996-97 TO 2001-02	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 3 rd Floor, Aayakar Bhawan, Maharishi Karve Road, Mumbai-400020
13	PROTECH INTRADE PVT. LTD.	NOT PROVIDED	DIRECTORS: - 1. MAHENDRA KUMAR AGARWAL 2. PRAHLAD GENERIWAL	AAAFP1534E	GOMTI BHAWAN, 27-E, RANGNEKAR ROAD, MUMBAI-07	BUSINESS INCOME	27.52	1995-96 TO 1999-00	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 3 rd Floor, Aayakar Bhawan, Maharishi Karve Road, Mumbai-400020
14	ATUL JASHVANTRAI MEHTA	07.12.1966	FATHER NAME: - JASHVANTRAI RATILAL MEHTA	ACEPM7953Q	54/A, 4TH FLOOR HIMATNAGAR, MANDPESHWAR RD. OPP GOKUL HOTEL NEAR MCF, BORIVALI (W) MUMBAI-400092	NOT AVAILABLE	33.64	2003-04 TO 2006-07	Assessee Not Traceable	Pr. Chief Commissioner of Income Tax 3 rd Floor, Aayakar Bhawan, Maharishi Karve Road, Mumbai-400020
15	Late Shri. G. K. DHARNE Legal Heir : Atul Gopal Dharne (Son).	31.05.1933	KRISHNAJI GANESH DHARNE (FATHER)	AGNPD9373L	SHIRISH DUPLEX, FLAT NO. 2&2A NO.11, PRABHAT ROAD, ERANDAWANE, PUNE-411004	PROFESSIONAL INCOME	38.31	BP 1990-91 TO 2000-01	No Assets	Pr. Chief Commissioner of Income Tax 226, Aayakar Bhawan, 12, Sadhu Vaswani Chowk, Pune-411001
16	POONAM INDUSTRIES LTD.	25.02.1993	(DIRECTOR) SURESHCHANDRA M. AGRAWAL	AABCP3989R	LOWER GROUND, ASHIRWAD MARKET, RING ROAD, SURAT 395002	SALES OF SAREES	15.84	2000-01, 01-02, 02-03 & BLOCK ASSESSMENT	Assessee Not Traceable	Chief Commissioner of Income Tax Aayakar Bhawan, Majura Gate, Opp New Civil Hospital, Surat-395001
17	KUNVAR AJAY FOOD PVT. LTD.	09.02.2001	(DIRECTOR) SURESHCHANDRA M. AGRAWAL	AABCK7299P	LOWER GROUND, KUNVAR PLACE, RING ROAD, SURAT 395002	SALES OF WASHING POWER AND SALT	15.00	2002-03, 2003-04 & BLOCK ASSTT.	Assessee Not Traceable	Chief Commissioner of Income Tax Aayakar Bhawan, Majura Gate, Opp New Civil Hospital, Surat-395001
18	VIRAJ DYEING & PRINTING PVT. LTD.	03.12.2002	DIRECTORS: - 1. VINOD P PATEL 2. RAJESH N. BANGAWALA 3. BHARAT I. LOKHANDWALA	AABCV5817A	C/O RAJ CORPORATION M-3, EMPIRE STATE BUILDING, RING ROAD, SURAT	BUSINESS	18.57	2004-05	No Assets	Chief Commissioner of Income Tax Aayakar Bhawan, Majura Gate, Opp New Civil Hospital, Surat-395001

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